

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3104
ANSWERED ON:08.12.2009
FOUR -LANING OF NATIONAL HIGHWAYS
Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Cabinet Committee on Infrastructure has recently sanctioned the four laning of various national highways as well as construction of new bypasses;
- (b) if so, the details thereof alongwith the cost likely to be incurred on these works alongwith their present status, State-wise, project-wise including Bihar; and
- (c) the steps taken/proposed to be taken by the Government in this regard alongwith the time by which these works are likely to be commenced/completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI R.P.N. SINGH)

- (a) Yes, Madam. The Cabinet Committee on Infrastructure (CCI) has sanctioned 14 nos. of projects so far since its constitution, for the four laning of various national highways including the construction of the bypasses in some cases, wherever required, as part of the project only.
- (b) The details of the projects approved by the CCI along with the cost likely to be incurred on these works and the State-wise and project-wise status is given at Annexure-I.
- (c) The Government has conveyed the necessary approvals to the National Highway Authority of India (NHAI) with its directions to ensure that the bids received for the projects are awarded at the earliest so that these projects could commence and complete in accordance within the time period for construction as given in the Concession Agreements for the respective projects.